

E. IN ADDITION TO ABOVE, THERE ARE SOME COLONIES/POCKETS WHERE SEWERAGE SYSTEM HAS BEEN PROVIDED BY THE D.D.A. AND IS BEING MAINTAINED BY THEM.

F. SEWAGE TREATMENT PLANTS

10 MCD Sewage Treatment Plant in Shahdra is functional work is in progress for construction of 25 MCD sewerage treatment plant at kondly along with allied pumping stations.

Land Grabbing in Trans-Yamuna Area

121. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of complaints received during last six months regarding land-grabbing in Trans-Yamuna area of Delhi; and

(b) the action being taken by the Government for checking such incidents of land-grabbing?

THE MINISTER OF STATE IN THE MINISTRY URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) D.D.A. has reported that 111 complaints were received in the last six months.

(b) Delhi Administration has directed public agencies to maintain strict vigil and to take preventive action in this regard. Control Rooms have also been set up by the Delhi Development Authority, Municipal Corporation of Delhi, New Delhi Municipal Committee and the Deputy Commissioner, Delhi to facilitate prompt reporting of encroachments by public.

During the last six months 25 demolition programme were carried out by the DDA in the Trans Yamuna area.

Non Allotment of DDA Flats

122. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of flats constructed by the Delhi Development Authority in Delhi which have not been allotted for more than 5 years;

(b) the reasons therefor;

(c) whether the Government have fixed any responsibility for the same;

(d) if so, the details thereof; and

(e) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e). Information is being collected and will be laid on the Table of the House.

Unauthorised Colonies in Trans-Yamuna Area

123. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of unauthorised colonies in the Trans-Yamuna area in Delhi;

(b) whether basic amenities like water, electricity, roads etc. have not been provided in these colonies;

(c) if so, the reasons therefor; and

(d) the action being taken by the Government to provide such basic amenities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No survey